



Don't believe the label FSSAI to set rules for glutenfree claims

10th February, 2019

“A food product meant for wheat allergy patients has to be gluten-free. Intake of fresh fruits, fruit juices, nuts and south Indian foods are good choices.” It can't have low gluten and that's why we have proposed to ban such labelling,” he said. The FSSAI, Agarwal added, also plans to conduct surprise inspections to verify whether companies are selling genuine and totally gluten-free product. The classical presentation of celiac disease includes diarrhoea, weight loss, failure to thrive, abdominal pain, anorexia, vomiting and constipation.”

NEW DELHI: The food safety and standards authority of India (FSSAI) will soon come up with directives on labelling of gluten-free products — the mainstay for people suffering from wheat allergy.

Speaking to TOI , FSSAI CEO Pawan Aggarwal said they have already reviewed the current practices and found many stores indulge in wrong labelling to sell their products, for example, marking some foods as 'low gluten'.